

लिया उस क्लैरिफिकेशन के बाद ऐसा कौन-सा नया प्रश्न या नया इंटरप्रिटेशन हुआ कि यह क्राइसिस उस कमेटी में पैदा हो गया इस के बारे में भी तो आप कुछ जानते होंगे वह बताइये न?

श्री जगजीवन राम : इसमें भेद यही पर हुआ कि कुछ सदस्यों की यह राय हुई कि संपूर्ण प्रतिबंध के अलावा दूसरी बातों पर विचार नहीं किया जा सकता, लेकिन कुछ सदस्यों की राय थी कि संपूर्ण प्रतिबंध के साथ साथ अन्य प्रश्नों पर भी विचार किया जा सकता है। मतभेद यही पर हुआ। उसके बाद वहां पर फिर यह बहस हुई कि सरकार से फिर खुलासा किया जाय। फिर समिति ने खुद निश्चय कर लिया कि सरकार से खुलासा कराने की जरूरत नहीं। हमने एक बार खुलासा कर लिया है। मतभेद यहीं पर हुआ।

श्री उपसभापति : ठीक है।

REFERENCE TO REMARKS MADE BY A GOVERNMENT OFFICIAL WHILE INAUGURATING A TALK ON TELEVISION ABOUT THE WORKING OF GOVERNMENT OFFICES

श्री आबिद अली (महाराष्ट्र) : उपसभापति जी, हमारी सरकार के दफ्तरों की कार्य पद्धति ऐसी हो गयी है कि जब तक खूबसूरत लड़कियां और शराब की बोतलें पेश न की जायें, एक टेबल से दूसरे टेबल तक फाइल नहीं जाती। यह मैं नहीं कह रहा हूं। This is what I heard myself an official of the All India Radio to say.

MR. DEPUTY CHAIRMAN: Are you speaking on the Commissions of Inquiry (Amendment) Bill?

SHRI ABID ALI: No, Sir. This is another item and the Chairman has given me permission to raise this item.

MR. DEPUTY CHAIRMAN: Yes, you are right.

SHRI ABID ALI: The English version of what I said in the beginning is that the system of working of Government offices has become such that no file would move from one table to another unless beautiful

girls and liquor bottles are supplied. As soon as I heard that sometime back, I wrote to....

(Interruptions)

MR. DEPUTY CHAIRMAN: Order, order.

SHRI ABID ALI: I am one with the hon. Member in condemning this. I don't say it but it is All India Radio. It is Indiraism that is existing in this country and Government offices have come to that extent that a Government official himself had to say it. So, Sir, as soon as I heard this, I wrote to the hon. Minister. Shri Satya Narayan Sinha, and then sent three reminders, and I am mentioning here today that even after three reminders he did not reply. And then I requested the Chairman that this matter should be mentioned here by me so that Government may have an opportunity to tell the people that this is not the system of Government offices. Although I am in the opposition I want a good system to prevail and I want that Government offices should not be maligned to that extent although there are bad officers and dishonesty. So what has the hon. Minister to say about this question?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL): Sir, because I did not have prior notice for this I am not prepared to reply in detail, but I am aware that the hon. Member wrote to the hon. Minister on the subject, and I think a reply has either been sent to him or is being sent to him. The only thing that I can say at this stage is that the hon. Member has quoted something out of context totally. I am told that in the feature that was going on there was a long poem and as a part of that this also was mentioned as a satire on somebody. It was not as if it was being said as a feature by itself, and therefore it will be worth my hon. friend's while if he really quotes the whole thing and does not tear out one or two parts out of context.

SHRI ABID ALI: No, no. I am personally aware of the fact. He has information what has been given to him, which is absolutely wrong. Sir, the fact is that there was a talk, about the working of Govern-

[Shri Abid Ali]

ment offices, on the television. The Government official while inaugurating the talk said it, and generally these are the exact words. This is not out of context. This is the first sentence that was mentioned while introducing the talk, and the officer said this:

“जनाव, आज अपना विषय है गवर्नमेंट दफ्तरों में, उनकी कार्य पद्धति, इस बारे में हम चर्चा करेंगे। मामूली तरीके से लोग आज मान रहे हैं कि . . .”

I am as much definite about it as I am talking here.

MR. DEPUTY CHAIRMAN: It was a sort of satire as the hon. Minister pointed out.

SHRI ABID ALI: No, no, it is absolutely wrong. The hon. Minister should kindly hear. Sir, while introducing the talk the first sentence was this:

“आजकल यह बात मानी जा रही है कि सरकारी दफ्तरों की कार्य पद्धति ऐसी हो गयी है, जैसे कि मैंने आपको अभी शब्द कहे। तो यह उनकी शुरुआत थी और उसके बाद जिस अफसर को बुलाया था उसने अपनी कुछ बातें कहीं और उसने कंट्रेडिक्ट नहीं किया। तो It was not a satire. It was just while introducing the talk. And I should mention here that it is incorrect for the hon. Minister to say that a reply has been sent to me.

MR. DEPUTY CHAIRMAN: Or is being sent, the hon. Minister said.

SHRI ABID ALI: It is being sent. And that is a reply. So please, my request is that he should tell the television officers firstly that there have been so many irregularities, and I have sent a large number of letters to the Ministry about this.

MR. DEPUTY CHAIRMAN: That will do. You have had your say.

SHRI ABID ALI: I am finishing. On the television kindly at least mention that this was wrong and it was stupid for the officer to have made such a mention.

MR. DEPUTY CHAIRMAN: Well, of course I do not know what is the exact position about the programme and I do not have any comments to offer. But if hon.

Members are writing to hon. Ministers, it is desirable that the hon. Ministers should reply to the letters of the hon. Members in time. If the contention of Mr. Abid Ali is that he has sent three letters and he has not received a reply then this is not a satisfactory position and I hope, in future at least hon. Ministers will extend this much courtesy to the hon. Members by replying in time.

The House stands adjourned till 2:00 P.M.

The House then adjourned for lunch at one of the clock.

The house reassembled after lunch at two of the clock, The Vice-Chairman (SHRI AKBAR ALI KHAN) in the chair.

#### THE COMMISSIONS OF INQUIRY (AMENDMENT) BILL, 1969

(Motion for reference to Joint Committee of the House, — contd.)

SHRI K. S. CHAVDA (Gujarat): Sir, I would like to draw your attention to the list of Members of the Joint Committee. There are 15 Members and out of fifteen only eight are from the Opposition and seven are from the ruling Congress. My submission is that instead of seven, only five should be from the ruling Congress.

SHRI SUNDAR SINGH BHANDARI (Rajasthan): It should be according to strength.

SHRI K. S. CHAVDA: Yes, according to the strength of the different political parties in the House. So two more seats should be given to the Opposition and out of the two one should be to my party. Therefore this list is not up-to-date. You know after the biennial election the strength of the ruling Congress has gone down and keeping in view that fact the list of Members of the Joint Committee should be corrected accordingly.

SHRI LOKANATH MISRA (Orissa): Mr. Om Mehta of the ruling party, who is the Deputy Chief Whip has been extremely responsive to any suggestion from the Opposition. He is a Member of this House who has been able to coordinate all sections of the House in respect of Joint Select